

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 3392 TO BE ANSWERED ON: 01.01.2019

Fertilizer Subsidy Bills

3392. SHRIMATI K. MARAGATHAM:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has changed the procedure for disbursement of subsidy on receipt of fertilizers in the districts basis to sale of nutrients to the farmer through point of sale machine;
- (b) whether it is true that entire fertilizer industry faced immense difficulties in generating direct benefit transfer bills due to systemic issues;
- (c) whether it is also true that huge amount of subsidy bills could not be generated by the fertilizer companies by the year end and a meagre amount of subsidy payment was released by the Government; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(RAO INDERJIT SINGH)

(a) : Yes, Madam. The Department of fertilizers has implemented Direct Benefit Transfer System across all States/UTs w.e.f. March, 2018. Under the DBT system, 100% subsidy on various fertilizer grades is being released to the fertilizer companies, on the basis of actual sales made by the retailers to the beneficiaries through Point of Sale (PoS) devices installed at each retailer shop and the beneficiaries are identified through Aadhaar Card, KCC, Voter Identity Card, etc.

(b) to (d): No, Madam. No such complaints have been received from fertilizer companies regarding the fertilizer industry facing immense difficulties in generating DBT bills due to systematic issues. Till date, the Government has released DBT subsidy bills against P&K fertilizers, amounting to Rs. 9530.86Cr and Rs. 23,875.85 Cr against Indigenous Urea.
